

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **03.11.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Withdrawal

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1597/2026 (For Withdrawal) in Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2
2.	IA No. 1611/2026 (For Withdrawal) in Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No.374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors	Mr. Thriyambak J Kannan	Ms.Lakshana Viravalli R1 Mr. Vishnu Mohan R2
3.	IA No. 1596/2026 (For Withdrawal) in Comp App (AT) (CH) No. 137/2025 For Stay IA No. 1539/2025 For Exemption IA No. 1540/2025 For Direction IA No. 1768/2025 & 200/2026 For Intervention IA No. 1788/2025	Think & Learn Pvt Ltd (In Corporate Insolvency Resolution Process) through its RP, Shailendra Ajmera Vs Aakash Educational Services Ltd & 23 Ors	Ms. Lakshana Viravalli	Mr. Rahul Balaji R1 Mr. Shyamohan R2 Mr. AR Ramanathan R10-R15

For Reporting Compliance

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 99/2026 For Stay IA No. 1421/2026 Delay in refiling IA No. 1422/2026	Sandeep Sadanandan & 3 Ors. Vs Vivek Menon PK & 3 Ors WITH	Mr. Shameem Ahamed	
5.	Comp App (AT) (CH) No. 100/2026 Delay in refiling IA No. 1426/2026	Sandeep Sadanandan & 3 Ors. Vs Vivek Menon PK & 3 Ors	Mr. Shameem Ahamed	

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 545/2026 For Urgent Listing IA No. 1525/2026 For Stay IA No. 1526/2026 For Exemption IA No. 1527 & 1528/2026	Chaitanya Madala Suspended Director of Saibhaskar Irons Ltd & Anr. Vs Dr. Kondapalli Venkat Srinivas, Liquidator of Saibhaskar Irons Ltd	Mr. Amir Bavani	
7.	Comp App (AT) (CH) (Ins) No. 563/2026 For Stay IA No. 1572/2026	P. Raghavendra Swamy Erst. Promoter/ Director/Guarantor of YYY Industries Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of YYY Industries Pvt Ltd & Anr.	Mr. Raja Shekar Rao Salvaji	
8.	Comp App (AT) (CH) (Ins) No. 577/2026 For Stay IA No. 1617/2026	Vivek Kumar Ratakonda, Resolution Applicant of Baron Infotech Ltd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Ltd & 2 Ors.	Ms. Pavni Dada	
9.	Comp App (AT) (CH) (Ins) No. 579/2026 For Stay IA No. 1621/2026	Vivek Kumar Ratakonda, Resolution Applicant of Baron Infotech Ltd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Ltd & Anr.	Ms. Pavni Dada	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 192/2026 For Stay IA No. 551/2026 For Exemption IA No. 552/2026 (Interim Order) Part-Heard	Madhusudan Khemka Vs Canara Bank & Anr. WITH	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2
11.	Comp App (AT) (CH) (Ins) No. 193/2026 For Exemption IA No. 554/2026 For Stay IA No. 555/2026 (Interim Order) Part-Heard	R Sundaresh Vs Canara Bank & Anr.	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2
12.	Comp App (AT) (CH) (Ins) No. 581/2026 For Stay IA No. 1627/2026 (Interim Order)	Chalasani Swapna Suspended Director of Vyjayanthi Televentures Pvt Ltd Vs Emgee Media Integrated Services Pvt Ltd & 2 Ors.	Mr. CV Shailandhran	
13.	IA No. 1625/2026 (To Recall) In Comp App (AT) (CH) (Ins) No. 467/2023 For Direction IA No. 1628/2026 For Condone Delay IA No. 1629/2026	Emgee Media Integrated Services Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd	Mr. TK Bhaskar	
14.	Comp App (AT) (CH) (Ins) No. 270/2026 For Stay IA No. 765/2026	Ramadosh Shankar Vs Muthurasapuram Ganesan Chandrasekaran, Liquidator of Freeworld Exports Pvt Ltd & 2 Ors	Mr.AG Sathyanarayana	Mr.S Sathiyarayanan R1 Mr.Vinod Kumar R2 R3
15.	IA No. 1405/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 499/2026 For Stay IA No. 1404/2026 For Direction IA No. 1406/2026 To Dispense with IA No. 1407/2026	Sahyadri Kamgar Sanghatan & 2 Ors. Vs Namrata Amol Randeri RP of Kobo Biotech Ltd & 3 Ors.	Mr. Lalit Joshi	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	IA No. 1601/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 274/2026 For Stay IA No. 775/2026 To Implead IA No. 1301/2026 (Interim Order)	SRA of Bheema Cements Ltd Vs G Madhusudhan Rao, Ex-RP & Resolution Plan Monitoring Committee Member & 2 Ors	Ms. B Anandha Lakshmi	Mr. G Vivekanand R2 Mr. R Sugumaran R3

Admission – Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 495/2026 For Stay IA No. 1397/2026	Kasi Srinivas Liquidator of Ethnic Tobacco Ltd Vs State Bank of India & 3 Ors. WITH	Ms. Aishwarya Chevuturi	
18.	Comp App (AT) (CH) (Ins) No. 496/2026 For Stay IA No. 1398/2026	Kasi Srinivas Liquidator of Ind Tob International Pvt Ltd Vs State Bank of India	Ms. Aishwarya Chevuturi	
B. Without Interim Order				
19.	Comp App (AT) (CH) (Ins) No. 136/2025	RR Techno Mechanicals Pvt Ltd & Anr. Vs MOC Dies and Moulds Pvt Ltd	Mr. R Padmanabhan, PCS	
20.	Comp App (AT) (CH) No. 78/2026 For Stay IA No. 1055/2026	V. Venkata Sivakumar Claimant for reimbursement of liquidation costs Vs S Hari Karthik, Liquidator of The Jeypore Sugar Co Ltd & 8 Ors	Mr. V Venkata Sivakumar Party-in-person	Mr. J Manivannan R1

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	TA (AT) No. 51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd & 3 Ors Vs M Kishan Rao & 42 Ors WITH	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan R2b, R2c Mr. Yogesh K Jagia R1, R2a, R2d, R5- R10
22.	TA (AT) No. 52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherjee
23.	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Mr. Anant Merathia R1 Mr. Sathyanarayanan R2
24.	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023 (Interim Order)	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr	Mr. Pawan Jhabakh	Mr. Anant Merathia R1 Mr. Sathyanarayanan R2
B. Without Interim Order				
25.	Comp App (AT) (CH) (Ins) No. 12/2022	Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd	Mr. R Saravana Kumar	Mr. S Thirumavalavan
26.	Comp App (AT) (CH) (Ins) No. 281/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation and Distribution Corporation Limited Vs Anuradha Bisani, Liquidator of Lanco Infotech Ltd	Mr. ST Raja	Ms. CS Anuradha Bisani
27.	Comp App (AT) (CH) (Ins) No. 369/2023	Navneet Chaurasia Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd. WITH	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
28.	Comp App (AT) (CH) (Ins) No. 456/2023	Navneet Chaurasia Vs Lanco Infratech Ltd. Through Anuradha Bisani, Liquidator WITH	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
29.	Comp App (AT) (CH) (Ins) No. 457/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infratech Ltd. Through Anuradha Bisani, Liquidator	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) (Ins) No. 89/2026 For Stay IA No. 258/2026 For Exemption IA No. 259/2026	Alagar Ananthan Chief Financial Officer of Maagrita Exports Ltd (In CIRP) Vs SR Shriraam Shekher & Anr.	Mr. S Vedhavel	Mr. M Gagan Bothra Party-in-person R2
B. Without Interim Order				
31.	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp- R2
32.	Comp App (AT) (CH) (Ins) No. 200/2024 For Exemption IA No. 545/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd & 2 Ors. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
33.	Comp App (AT) (CH) (Ins) No. 216/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd & 2 Ors WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
34.	Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Mr. Avinash Krishnan Ravi- R2
35.	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag
36.	Comp App (AT) (CH) (Ins) No. 462/2024 For Stay IA No. 1261/2024	Jitendra Das Maganti Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag
37.	Comp App (AT) (CH) (Ins) No. 130/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantena Laboratories Ltd & Anr. WITH	Mr. T Ravichandran	Mr. Rohan Rajasekaran R1 Ms. S Indumathi- R2

38.	Comp App (AT) (CH) (Ins) No. 132/2024 For Stay IA No. 357/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantena Laboratories Ltd & 2 Ors	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2 Mr. Vipul Jai- R3
39.	Comp App (AT) (CH) (Ins) No. 477/2024 For Stay IA No. 1315/2024	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Proteins Pvt Ltd WITH	Mr.S Sathiyarayanan	Mr. Y Suryanarayana
40.	Comp App (AT) (CH) (Ins) No. 32/2025 For Stay IA No. 120/2025	Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Grains and Mills Pvt Ltd WITH	Mr.S Sathiyarayanan	Mr. Y Suryanarayana
41.	Comp App (AT) (CH) (Ins) No. 33/2025 For Stay IA No. 122/2025	Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Nutritions Pvt Ltd	Mr.S Sathiyarayanan	Mr. Y Suryanarayana
42.	Comp App (AT) (CH) (Ins) No. 479/2025 For Exemption IA No. 1360/2025 For Stay IA No. 1361/2025 For Additional Docs IA No. 1406/2025	Dr. Badri Prasad Vs TATA Capital Financial Services Ltd & Anr	Mr. K Pawan Jhabakh	
43.	Comp App (AT) (CH) (Ins) No. 52/2026 For Stay IA No. 132/2026	Phoenix ARC Pvt Ltd Vs Sagar Power (Dandela) Limited WITH	Mr. Adarsh Ramanujan	Mr. Arun Karthik Mohan
44.	Comp App (AT) (CH) (Ins) No. 53/2026 For Stay IA No. 133/2026	Phoenix ARC Pvt Ltd Vs Bhoruka Power Corporation Limited	Mr. Adarsh Ramanujan	Mr. Arun Karthik Mohan
45.	Comp App (AT) (CH) (Ins) No. 149/2026 To dispense with IA No. 457/2026	Manjuladevi Sridharan Vs Krithika Subramanian & 2 Ors.	Mr. K Chandrasekaran	
46.	Comp App (AT) (CH) (Ins) No. 282/2026 For Stay IA No. 798/2026	Kobo Biotech Ltd., Rep by its RP, Namrata Amol Randeri Vs The Deputy State Tax Officer & Anr.	Ms. MS Mano Ranjani	Mr. Anwesh Reddy Paduri R1, R2

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47.	Comp App (AT) (CH) (Ins) No. 516/2026 For Exemption IA No. 1468/2026 For Urgent Listing IA No. 1469/2026 For Stay IA No. 1470/2026 (Interim Order)	Vivek Kumar Ratakonda, Resolution Applicant of Baron Infotech Ltd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Limited & 2 Ors.	Ms. Pavni Dada	Ms. Janani Shankar For Caveator

12:30 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
48.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd & 4 Ors.	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
49.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024 (Interim Order)	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors WITH	Mr. Sachin Ramesh	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
50.	TA (AT) No. 03/2024 (Comp App (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd& 2 Ors. WITH	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2
51.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3

52.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr	Mr. EK Kumaresan	Mr. ML Ganesh R1
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INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID**: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
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